

HIGH COURT OF SIKKIM
Record of proceedings

I.A. No.02 of 2023
IN
FAO/70/2023(Filing No.)

UMA SHANKER PRASAD & ORS. APPLICANTS

VERSUS

VIJAY KUMAR AGARWAL & ORS. RESPONDENTS

Date: 05.12.2023

CORAM :

HON'BLE MR. JUSTICE BHASKAR RAJ PRADHAN, J.

For Applicants : Mr. Sudipto Mazumdar, Senior
Advocate (*through VC*).
Ms. Gita Bista, Advocate.
Ms. Pratikcha Gurung, Advocate.

For Respondents : Mr. Ranjit Prasad, Advocate.
No.1 & 2

For Respondent : None.
No. 3

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1. Mr. Ranjit Prasad, learned Counsel who has filed his Vakalatnama today on behalf of Respondents No.1 and 2 desires to file a response to I.A. No.02 of 2023.

2. The same is not objected to by learned Senior Counsel for the Petitioners.

3. Four weeks, as prayed for, by learned Counsel for Respondents No.1 and 2 is granted.

4. In view of the ensuing winter vacation, list thereafter.

Judge